

ITEM NO.102

COURT NO.3

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO. 1568/2013

CHETAN

APPELLANT

VERSUS

STATE OF KARNATAKA

RESPONDENT

Date : 23-01-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) :

Mr. D.N.Goburdhun, Sr. Adv.
Mrs. Rajani K Prasad, Adv.
Ms. Abha R. Sharma, AOR

For Respondent(s) :

Mr. Muhammad Ali Khan, A.A.G.
Ms. Eesha Bakshi, Adv.
Mr. Prashant Pratap Singh, Adv.
Mr. Kamran Khan, Adv.
Mr. V. N. Raghupathy, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Arguments concluded.

2. Judgment reserved.

(POOJA SHARMA)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)